

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. MA 3589/2019 In TCP 116/2014

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

NAME OF THE PARTIES:- Ashok Rao
V/s
Hotel Ratnasoham Pvt. Ltd

Section: 397-398 of Companies Act, 2013

ORDER

Counsel, Sumukh Valimbe a/w Deepak Deshpande appeared for the Respondent. None present for the Petitioner. List this matter on **24.06.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)